

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.225/2024, IA No.339/2024 & IA No.349/2024
IN CP (IB) No.31/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MAHAVEER MEDICARE V/S M/S RANCOM HEALTHCARE PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th August, 2024.

-Sd-

(Court Officer)

23rd July, 2024

Bipul Kumar Tiwari
(Stenographer)